

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 295 OF 2018 IN DFR (RP) NO. 438 OF 2018
IN DFR NO. 1787 OF 2017**

Dated: 28th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Dr. Bharat Jhunjunwala

.... Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Ray

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. Vishrov Mukherjee
Ms. Janmali M. for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava for R-3

ORDER

List the matter on **19.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**